

Registered Office: 1-4, Uma Industrial Estate, Village Vasana-lawa, Sanand, Ahmedabad - 380015

This Detailed Public Statement (DPS) is being issued by the Manager to the Offer i.e., D & A Financial Services (P) Limited, on behalf of the Acquirers, namely, Mrs. Vimaladevi R Tikmani, Ms. Pooja R Tikmani and Mr. Rishi R Tikmani ("Hereinafter Collectively referred to as "Acquirers") along with Person Acting in Concert namely M/s Rajendra Tikmani (HUF) having its registered office at Alfa Palazzo Near Shivranjani Six Roads, Satellite Ahmedabad-380015 (Hereinafter referred to as "PACs") pursuant to Regulation 13(4) as required under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 (hereinafter referred to as "SEBI (SAST) Regulations, 2011") pursuant to Public Announcement dated July 27, 2016 ("PA"), in terms of Regulations 3(2) of the SEBI (SAST) Regulation, 2011 filed on July 27, 2016 with The BSE Limited ("BSE") and with the Securities and Exchange Board of India ("SEBI") and the target company at its registered office, in terms of Regulation 14(2) of the SEBI (SAST) Regulations, 2011 and subsequent amendments thereto.

**Issued on behalf of the Acquirers & PACs
by Manager to the Offer**